

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION No. 558**  
TO BE ANSWERED ON 20.07.2018

**SCHEMES FOR WOMEN AND CHILDREN**

558. COL. SONARAM CHOUDHARY:  
SHRI JUGAL KISHORE:  
SHRI RAMSINH RATHWA:  
SHRI SANJAY HARIBHAU JADHAV:  
DR. KIRIT P. SOLANKI:  
SHRI P. KUMAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the salient features of the schemes/ programmes implemented by the Government for the empowerment/ development of destitute/poor women and children in the country, including border areas of Jammu and Kashmir and to provide them security, education and employment opportunities;
- (b) the funds allocated and released to the States/UTs under the said schemes/programmes along with its reported utilization and the number of beneficiaries therefrom during each of the last three years and the current year, State/UT-wise and scheme-wise;
- (c) whether the Government proposes to provide any special package to States/UTs for their development in tribal areas and if so, the details thereof;
- (d) whether any proposal has been received to open Block Development Office and anganwadi centres at newly constituted panchayats for effective implementation and monitoring of said schemes and if so, the details thereof; and
- (e) the other measures taken by the Government in this regard?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(DR. VIRENDRA KUMAR)

- (a) The Ministry of Women and Child Development is implementing various schemes/programmes for the empowerment/ development of women including destitute/poor women and children for States/UTs in the country, including Jammu and Kashmir, the salient features of which are as under:
  - i. **Anganwadi Services Scheme:** This scheme is implemented through Anganwadi Centres for all eligible beneficiaries which provides a package of six services such as : a) supplementary nutrition, b) pre-school non-formal education, c) nutrition & health education, d) immunization, e) health check-up and f) referral services.
  - ii. **POSHAN Abhiyaan:** POSHAN *Abhiyaan* aims to achieve improvement in nutritional status of Children, pregnant women and lactating mothers and reduce anemia among children and women. It creates synergy, ensure better monitoring, issue alerts for timely action, guide and supervise the line Ministries and the States/ UTs to achieve the targeted goals. A total of 9 Districts are covered under State of Jammu & Kashmir (1 district covered in FY 2017-18 and 8 district covered in FY 2018-19).
  - iii. **Beta Bachao Beti Padhao (BBBP):** The scheme was launched to address the declining Child Sex Ratio (CSR) and related issues of women empowerment

and aims to change mindsets to value girl child. It is a tri-ministerial effort of Ministries of Women and Child Development, Health & Family Welfare and Human Resource Development.

- iv. **Scheme for Adolescent Girls:** The scheme aims at improving the nutrition and health status of out of school adolescent girls of age 11-14 years and to motivate them to join school system or skill training.
  - v. **Swadhar Greh:** Scheme targets the women victims of difficult circumstances who are in need of institutional support for rehabilitation so that they could lead their life with dignity. The Scheme envisages providing shelter, food, clothing and health as well as economic and social security for these women.
  - vi. **Ujjawala:** Scheme has been implemented for eradicating the menace of trafficking in the country. The scheme has been conceived primarily for the purpose of preventing trafficking on the one hand and rescue, rehabilitation, reintegration and repatriation of victims on the other.
  - vii. **Mahila Shakti Kendra:** The scheme aims to empower rural women through community participation. Community engagement through College Student Volunteers is envisioned in 115 aspirational districts as part of the Block Level initiatives.
  - viii. **One Stop Centre Scheme (OSC):** OSCs aims to facilitate a range of integrated services for women affected by violence under one roof, such as registering FIRs, providing legal aid and legal counselling, medical aid, psycho-social counselling, temporary shelter etc.
  - ix. **Universalisation of Women Helpline (WHL):** The Women Helpline, a country-wide toll-free number 181, provides 24 hours emergency and non-emergency response to women affected by violence. The 181 helpline provides support to women by linking them with appropriate authorities such as police, One Stop Centre, hospital etc. It also provides information about women related government schemes and programs.
  - x. **Pradhan Mantri Matru Vandana Yojana (PMMVY):** The maternity benefit, are available to a woman for the first living child of family. All the pregnant women and lactating mothers in regular employment with Central Government or State Governments or Public Sector Undertakings or those who are in receipt of similar benefits under any law for the time being in force, are excluded.
- (b) The State/UT-wise details of funds released, utilized and beneficiaries covered under these schemes/programmes are given at Annexure-I to X.
  - (c) No such proposals are envisaged.
  - (d) Proposals for opening of new Anganwadi Centres are received from the States/UTs. However, they have been empowered to relocate existing Anganwadi Centres as per their requirements subject to fulfilling prescribed conditions.
  - (e) POSHAN *Abhiyaan* provides for real time IT based monitoring of beneficiaries and service delivery. Also online monitoring of activities for scheme Mahila Shakti Kendra is envisaged through web-based portal.

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## Annexure I

Statement referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 558 for 20.07.2018 by Col. Sonaram Choudhary, Shri Jugal Kishore, Shri Ramsinh Rathwa, Shri Sanjay Haribhau Jadhav, Dr. Kirit P. Solanki, Shri P. Kumar, Members of Parliament, regarding Schemes for Women and Children under Anganwadi Services Scheme.

State-wise funds released (Anganwadi Services (general), construction of AWC buildings, supplementary nutrition programme and training) under Anganwadi Services scheme during last three years and current year 2018-19 (upto 16.07.2018)

Sl. No	STATE	2015-16		2016-17		2017-18		2018-19
		Funds released(Rupees in lakhs) (Rupees in lakhs)	Exp. Reported by States including state share	Funds released(Rupees in lakhs) (Rupees in lakhs)	Exp. Reported by States including state share	Funds released (Rupees in lakhs) (Rupees in lakhs)	Exp. Reported by States including state share	Funds released (Rupees in lakhs) (Rupees in lakhs)
1	ANDHRA	68818.48	98148.45	56387.46	86726.76	58474.18	62304.49	34207.54
2	BIHAR	102372.6	144090	98099.36	131535.6	92217.01	121321.7	59181.66
3	CHATTISGARH	51151.54	64376.96	41939.9	62042.55	56762.73	NR	18746.59
4	GOA	1228.04	2715.22	1067.7	2206.61	1649.6	NR	576.5
5	GUJARAT	64185.05	98608.32	69417.36	88592.55	62275.13	NR	20992.06
6	HARYANA	16081.19	26580.94	20871.79	25778.9	20914.78	10395.3	8451.76
7	HIMACHAL P	19507.32	21044.3	23696.07	21452.43	21612.57	NR	12490.54
8	J&K	27362.65	35271.02	26732.11	17914.48	19328.24	1718.39	16882.27
9	JHARKHAND	46217.72	57446.15	48163.54	68019.68	42081.45	NR	16772.55
10	KARNATAKA	96394.53	154998.7	53686.59	129291	92834.76	NR	40375.38
11	KERALA	28554.27	58765.87	34357.05	38243.59	32460.32	NR	10545.88
12	MADHYA PRADESH	108673.5	196464.4	110506.5	165029.8	116645.7	NR	55186.72
13	MAHARASHTRA	104166.7	107135	105660.2	39276.1	102957.2	NR	76788.25
14	ODISHA	65643.69	106505.1	72497.49	103693.5	95323.96	NR	39262.7
15	PUNJAB	13689.39	14497.21	16982.5	24533.14	20168.46	NR	8362.87
16	RAJASTHAN	49851.78	103243.3	62397.7	88770.99	67542.98	NR	22242
17	TAMIL NADU	63744.93	78363.14	47085.82	86703.43	49336.98	NR	21001.54
18	UTTARAKHAND	35710.06	28416.41	21399.62	26696.54	27990.11	14657.96	14718.25
19	UTTAR PRADESH	281398.9	373571.9	278089.8	409762.1	215246.8	144712.8	118175.5
20	WEST BENGAL	79465.8	151836.5	66563.3	149685.8	99426.41	NR	52750.74
21	TELANGANA	37918.23	57138.46	29877.27	55212.32	38468.27	37902.92	14201.01
22	DELHI	13775.25	18120.31	14168	18963.75	10868.44	NR	6120.88
23	PUDUCHERRY	1673.27	1708.59	2299.22	1691.26	1455.4	NR	223.82
24	ANDAMAN & NICOBAR	1421.03	991.04	1207.51	259.8	1295.81	273.08	563.38
25	CHANDIGARH	1420.25	649.78	762.19	574.51	1077.47	509.47	661.82
26	D. & NAGAR HAVELI	210.97	148.58	569.61	NR	323.11	129.89	234.9
27	DAMAN & DIU	133.55	92.37	307.96	141.54	279.45	204.8	123.26
28	LAKSHADWEEP	155.91	122.64	146.95	NR	165.31	NR	134.84
29	ARUNACHAL PRADESH	12923.23	12473.86	11346.05	8341.25	14588.5	NR	6269.48
30	ASSAM	92972.2	90367	64397.66	70641.49	70237.54	NR	47920.16
31	MANIPUR	10267.27	13185.16	9998.54	6387.1	17647.46	NR	7399.22
32	MEGHALAYA	12418.6	12927.1	19135.66	15795.83	19864.97	16325.54	8040.94
33	MIZORAM	5371.93	4902.59	4666.49	5572.76	6174.29	1778.86	2393.5
34	NAGALAND	8796	13692.96	15149.57	13784.25	16652.36	NR	6208.3
35	SIKKIM	2022.73	2129.49	1625.01	1940.57	1983.22	393.74	1090.58
36	TRIPURA	18194.62	16348.98	11710.57	14021.61	13101.1	7173.98	8214.6
	TOTAL	1543893	2167078	1442970	136484.9	1509432	7567.72	757512

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Funds released and utilized by States/ UTs under POSHAN *Abhiyaan*

S.No	State/ UT	Funds released in FY 2017-18 (In Rs. Lakh)	Funds released in FY 2018-19 (In Rs. Lakh)	Expendi-ture incurred by State/ UT up to 31.03.2018	Expenditure incurred by State/ UT up to 30.06.2018
1	A & N Islands	100.22	82.73	0	0
2	Andhra Pradesh	1284.63	2872.85	0	88.09
3	Arunachal Pradesh	52.93	115.19	0	0
4	Assam	2298.27	5608.64	0	0
5	Bihar	6724.06	4773.79	0	1061.28
6	Chandigarh	158.88	41.61	0.36	0
7	Chhattisgarh	965.45	3602.89	0	116.66
8	Dadra & Nagar Haveli	108.83	38.92	0	41.23
9	Daman & Diu	42.06	46.16	0	0
10	Goa	238.07	49.42	0	0
11	Gujarat	3036.66	3093.51	2.47	1.38
12	Haryana	400.97	1425.68	0	0
13	Himachal Pradesh	1557.26	183	0.33	79.7
14	Jammu & Kashmir	388.59	1698.71	9.88	0
15	Jharkhand	1555.35	2087.97	0	0
16	Karnataka	3351.05	1903.5	0	0
17	Kerala	1273.37	207.66	0	0
18	Lakshadweep	60	41.64	0	0
19	Madhya Pradesh	3441.49	5434.38	0	240.7
20	Maharashtra	2572.31	4902.67	0	0
21	Manipur	340.46	1024.26	0	10
22	Meghalaya	462.98	628.93	0	0
23	Mizoram	119.38	175.34	38.12	50.02
24	Nagaland	163.74	88.71	0	0
25	NCT Of Delhi	945.95	466.73	0	0
26	Orissa	4600.46	3729.75	0	0
27	Puducherry	39.24	22.02	0	0.9948
28	Punjab	819.51	441	0	0
29	Rajasthan	2045.73	3158.22	1843.29	461.98
30	Sikkim	98.59	89.46	69.66	--
31	Tamil Nadu	1340.51	1362.1	0	0
32	Telangana	1736.94	2091.96	0	1.5
33	Tripura	277.91	521.04	0	0
34	Uttar Pradesh	8440.6	10231.58	0	0
35	Uttarakhand	1866.25	1173.18	0	0
36	West Bengal	5545.27	6589.2	0	0
	<b>Total</b>	<b>58353.75</b>	<b>70004.41</b>	<b>1964.11</b>	<b>2153.53</b>

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State/UT-wise statement for funds released under BBBP Scheme during the last three years including the current year.

S.N.	States/UT State/UT	Funds Released			
		2015-16	2016-17	2017-18	2018-19
1	Andaman & Nicobar	38.55	16.2525	21.66348	
2	Andhra Pradesh	8.45	-	25.71001	10.36
3	Arunachal Pradesh	43.42	-	32.505	
4	Assam	8.45	-	2.77925	
5	Bihar	8.45	-	20.7132	
6	Chhattisgarh	44.79	-	36.9142	
7	Chandigarh	32.5	-	19.525	
8	Dadar & Nagar Havelli	38.55	-	16.36	
9	Daman and Diu	20.95	-	11.9	
10	Delhi	231.27	-	97.85887	
11	Goa	44.79	-	-	
12	Gujarat	318.05	-	112.92536	
13	Haryana	434.91	126.58	381.7374	0.13
14	Himachal Pradesh	49.55	-	89.7198	
15	Jammu & Kashmir	366.54	15.6225	262.9073	50
16	Jharkhand	39.83	-	-	
17	Karnataka	41.48	-	32.505	
18	Kerala	44.79	-	6.11417	
19	Madhya Pradesh	109.14	22.7497	101.29506	
20	Maharashtra	370.88	-	295.3895	
21	Manipur	8.72	-	44.9501	
22	Meghalaya	43.24	16.225	17.12517	
23	Mizoram	44.79	-	32.5	25
24	Nagaland	8.45	24.0475	23.3	25
25	Odisha	26.65	-	31.79516	
26	Puducherry	18.15	-	28.1135	
27	Punjab	385.26	-	510.99465	
28	Rajasthan	357.47	36.0887	245.6982	
29	Sikkim	44.79	32.505	42.0875	
30	Tamil Nadu	23.04	-	30.88	25
31	Telangana	44.79	-	11.32149	
32	Tripura	44.79	-	-	
33	Uttar Pradesh	429.73	-	601.755	
34	Uttarakhand	133.5	-	101.81755	
35	Lakshadweep	-	-	27.555	
		3908.71	290.0709	3318.41592	135.49

## Annexure IV

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State-wise Fund released/ utilized under Scheme for Adolescent Girls during 2015-16 to 2017-18  
(Amount in lakh)

S. N. o.	States/UTs	2015-16		2016-17		2017-18		2018-19	
		Released	Utilized	Released	Utilized	Released	Utilized	Released	Utilized
1	Andhra	675.68	762.79	762.99	42.76	2259.52	2050.18	895.84	NR
2	Arunachal	78.41	152.86	126.25	0	87.96	42.76		
3	Assam	817.44	1429.75	1356.94	2742.76	341.92	0		
4	Bihar	875.28	1090.17	2696.83	1795.87	4003.74	2742.76		
5	Chhattisgarh	2072.23	2203.1	1389.69	2772.5	2354.43	1795.87	822.37	NR
6	Goa	337.91	337.91	131.5	259.21	302.77	302.76	0.1	NR
7	Gujarat	2234.25	6023.25	8443.18	2321.84	2690.09	2936.5	2931.8	NR
8	Haryana	812.47	564.41	104.74	573.65	589.97	363.75		
9	Himachal	956.78	958.74	720.45	1349.14	1129.42	371.94		
10	J&K	156.27	227.13	194.63	184.69	255.91	0	15.44	NR
11	Jharkhand	193.31	1056.64	145.57	1465.35	1495.55	154.54		
12	Karnataka	3164.54	2672.5	740.73	2642.58	2466.93	601.82	26.62	NR
13	Kerala	1201.84	1165.99	1057.73	893.89	692.91	632.13		
14	Madhya P	8746.45	8199.59	5302.02	8466.04	8641.18	7125.7	2805.88	NR
15	Maharashtra	1531.25	5252.78	5334.42	3541.02	3995.68	0		
16	Manipur	95.82	49.65	49.65	161.87	170.28	62.34		
17	Meghalaya	232.04	232.04	919.65	919.65	338.98	540.36		
18	Mizoram	90.65	103.49	91.78	103.4	119.66	123.15	18.03	NR
19	Nagaland	188.39	173.95	206.31	206.31	193.14	131.01		
20	Odisha	3477.67	3657	2867.25	3443.78	2040.5	2345.4	608.88	NR
21	Punjab	814.7	0	0	448.77	40.6	440.65	18.17	NR
22	Rajasthan	3275.09	8.85	0	22.49	39.38	0		
23	Sikkim	48.2	32.54	32.54	16.9	15.42	27.45		
24	Tamil Nadu	4131.91	3896.38	2655.26	3076.85	3196.22	1556.44		
25	Telangana	1242.82	1144.78	572.39	0	81.4	0		
26	Tripura	417.25	358.74	334.81	792.16	674.38	228.06		
27	Uttar Pradesh	8823.48	6031.14	10932.99	7631	4486.13	3152.06		
28	Uttaranchal	14.12	39.25	43.02	3.77	3.3	0		
29	West Bengal	0	1221.44	40.41	340.08	282.47	494.61	31.1	NR
30	A & N Islands	44.14	42.49	107.05	50.65	51.35	15.52	2.96	NR
31	Chandigarh	14.01	9.33	12.11	7.84	12.68	5.81	1.66	NR
32	Daman & Diu	0	0	14.14	15.94	14.14	14.07	0.66	NR
33	D & NH	16.44	14.41	16.44	16.44	16.44	0	2.8	NR
34	Delhi	228.43	317.17	276.66	687.49	490.18	570.32	92.48	NR
35	Lakshadweep	12.03	3.3	2.2	1.8	11.65	2.82	3.04	NR
36	Pondicherry	19.27	17.97	17.72	18.67	8.81	3.81	0.51	NR
	Total	47040.57	49451.53	47700.06	46694.09	42909.87	28834.6	8159.31	

## State-wise beneficiaries details under Scheme for Adolescent Girls from 2015 to 2018

S.No.	States/UTs	Actual Coverage: Nutrition beneficiaries		
		2015-16	2016-17	2017-18
1	Andhra Pradesh	217486	291018	14763
2	Arunachal Pradesh	10670	11558	266
3	Assam	409954	469521	NR
4	Bihar	1925753	1999642	396805
5	Chhattisgarh	309334	381560	13673
6	Goa	34242	34806	45
7	Gujarat	796601	529521	NR
8	Haryana	161660	168967	667
9	Himachal Pradesh	102110	102496	825
10	Jammu & Kashmir	60310	87656	NR
11	Jharkhand	337489	333234	63515
12	Karnataka	378744	350269	27682
13	Kerala	250609	238372	130
14	Madhya Pradesh	1044000	995000	125452
15	Maharashtra	898132	848673	NR
16	Manipur	39055	42247	5061
17	Meghalaya	59337	59429	1852
18	Mizoram	25343	28148	897
19	Nagaland	27890	19456	6455
20	Orissa	627265	590168	56893
21	Punjab	168926	188723	2143
22	Rajasthan	0	0	NR
23	Sikkim	16447	10473	6
24	Tamil Nadu	401885	410247	2337
25	Telangana	288125	155861	NR
26	Tripura	56955	54208	971
27	Uttar Pradesh	2082000	2082000	NR
28	Uttaranchal	0	0	NR
29	West Bengal	79282	100106	2842
30	A&N Islands	11667	10649	25
31	Chandigarh	1629	1741	186
32	Daman & Diu	1527	1458	0
33	D & NH	70721	6228	NR
34	Delhi	103348	92158	3383
35	Lakshadweep	80	2553	10
36	Pondicherry	4218	4221	18
	<b>Total</b>	<b>11002794</b>	<b>10702367</b>	<b>726902</b>

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## Grant released under Swadhar Greh Scheme

S. No.	Name of States/UTs	Amount Released (Rs. in Lakhs)			
		2015-16	2016-17	2017-18	2018-19 as on 16.07.2018
1	Andhra Pradesh	48.21	124.47	156.61	-
2	Assam	43.47	237.56	197.03	-
3	A& N Islands	0	4.4	9.01	-
4	Arunachal Pradesh	0	6.54	8.11	-
5	Bihar	0	69.79	86.54	-
6	Chandigarh	0	7.27	9.01	-
7	Chhattisgarh	5.26	17.44	16.22	-
8	Dadra & Nagar Haveli	0	0	0	-
9	Daman & Diu	0	0	0	-
10	Delhi	0	14	18.02	-
11	Gujarat	7.58	40.5	37.86	-
12	Goa	0	4.36	5.40	-
13	Haryana	0	4.36	9.77	--
14	Himachal Pradesh	0	0	0	-
15	Jharkhand	6.46	24.41	18.32	-
16	Jammu & Kashmir	17.74	40	32.45	-
17	Karnataka	67.94	461.95	560.73	1.45
18	Kerala	0	52.36	43.27	-
19	Lakshadweep	0	0	0	-
20	Madhya Pradesh	50.77	95.91	89.99	-
21	Maharashtra	35.89	576.88	438.36	6.41
22	Mizoram	2.48	16.72	16.22	-
23	Manipur	47.76	284.07	189.83	-
24	Meghalaya	0	0	8.72	-
25	Nagaland	0	6.54	8.11	-
26	Odisha	269.16	723.85	521.43	11.08
27	Punjab	0	10.52	10.81	-
28	Puducherry	0	7.27	9.01	-
29	Rajasthan	9.13	68.4	102.98	-
30	Sikkim	0	6.54	8.11	-
31	Tamil Nadu	12.48	247.22	280.07	-
32	Telangana	63.24	134.61	177.88	8.87
33	Tripura	0	26.17	32.45	-
34	Uttar Pradesh	1490.89	383.43	598.10	13.16
35	Uttarkhand	3.63	69.93	92.33	-
36	West Bengal	154.48	18.37	448.35	1.56
37	CSWB for SSH	2521.25	1519.46	0	0
	CSWB for construction of Swadhar Greh in Vrindavan, UP	-	3073	1476.00	-
	<b>Total</b>	<b>4857.82</b>	<b>8378.3</b>	<b>5717.1</b>	<b>42.55</b>

Statement referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 558 for 20.07.2018 by Col. Sonaram Choudhary, Shri Jugal Kishore, Shri Ramsinh Rathwa, Shri Sanjay Haribhau Jadhav, Dr. Kirit P. Solanki, Shri P. Kumar, Members of Parliament, regarding Schemes for Women and Children under Ujjawala scheme.

## Funds released under Ujjawala Scheme

Sl. No.	Name of State/UT	2015-16		2016-17		2017-18		2018-19	
		Funds Released (In Lakhs)	No. of beneficiaries	Funds Released (In Lakhs)	No. of beneficiaries	Funds Released (In Lakhs)	No. of beneficiaries	Funds Released (In Lakhs)	No. of beneficiaries (as on 16/7/18)
1	Andhra Pradesh	71.99	700	238.05	700	122.27	375	0	375
2	Arunachal Pradesh	9.75						0	
3	Assam	385.22	900	280.88	900	365.59	850	0	850
4	Bihar	0	75	23.38	75	28.99	75	0	75
5	Chhattisgarh	10.84	100	46.54	100	38.75	75	0	75
6	Goa							0	
7	Gujarat	32.88	250	43.96	250	59.37	175	0	175
8	Haryana	7.31	50	14.78	50	0	0	0	0
9	Himachal Pradesh							0	
10	Jammu & Kashmir							0	
11	Jharkhand							0	
12	Karnataka	265.66	700	235.52	700	329.27	750	0	750
13	Kerala	31.57	50	24.21	50	39.48	100	0	100
14	Madhya Pradesh	7.06	25	8.54	25	10.59	25	0	25
15	Maharashtra	304.75	1000	287.41	1000	294.45	925	0	925
16	Manipur	152.23	400	117.66	400	253.88	400	0	400
17	Meghalaya							0	
18	Mizoram	92.5	25	21.67	25	26.87	25	0	25
19	Nagaland	25.17	25	12.07	25	14.96	25	0	25
20	Odisha	233.02	700	307.24	700	250.62	700	0	700
21	Punjab							0	
22	Rajasthan	107.27	400	21.82	400	143.86	250	1.7	250
23	Sikkim	10.51	0	0	0	24.82	25	0	25
24	Tamil Nadu	99.39	200	88.43	200	59.31	200	0	200
25	Telangana	98.29	0	44.28	0	109.89	250	0	250
26	Tripura	0	0	0	0	0	0	0	0
27	Uttarakhand	22.92	225	53.56	225	82.05	175	0	175
28	Uttar Pradesh	48.57	250	89.53	250	111.18	275	0	275
29	West Bengal	50.17	100	0	100	84.34	100	0	100
30	Andaman & Nicobar Islands	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0
32	Dadra & Nagar Haveli	0	0	0	0	0	0	0	0
33	Daman and Diu	0	0	0	0	0	0	0	0
34	Delhi	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0
	Total	2067.07	6175	2031	6175	2450.54	5775	1.7	5775

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Funds released under Mahila Shakti Kendra (subsuming NMEW Scheme)

(Amt in Rs. Lakh)

S.No.	Name of State/U.T's	2015-16	2016-17	2017-18	2018-19
1	Andaman & Nicobar	8.2	Nil	10.9	Nil
2	Andhra Pradesh	50.1	21.4	7.39	267.63
3	Arunachal Pradesh	8.2	Nil	Nil	151.35
4	Assam	32.69	91.34	980	Nil
5	Bihar	38.57	192.61	1022.2	258.3
6	Chandigarh	30.19	16.5	10.9	Nil
7	Chhattisgarh	17.2	96.21	863.19	Nil
8	Dadra & Nagar Haveli	8.2	Nil	10.9	Nil
9	Daman & Diu	9.2	10.52	10.9	61.5
10	Delhi (UT)	41	11.52	Nil	Nil
11	Goa	8.2	Nil	Nil	Nil
12	Gujarat	97.62	164.43	49.1	206.62
13	Haryana	100.4	65.8	Nil	Nil
14	Himachal Pradesh	41.9	57.48	Nil	124.18
15	Jammu and Kashmir	58.34	Nil	22.5	125.58
16	Jharkhand	13.2	52.6	1776.36	Nil
17	Karnataka	46.69	55.26	10.8	150.78
18	Kerala	8.2	Nil	Nil	74.25
19	Lakshadweep	8.2	Nil	10.9	Nil
20	Madhya Pradesh	91.24	302.42	Nil	475.95
21	Maharashtra	95	154.28	Nil	144.63
22	Manipur	8.2	Nil	137.34	33.21
23	Meghalaya	40.25	35.56	61.31	127.29
24	Mizoram	97.3	33.14	117.82	138.36
25	Nagaland	57.3	103.17	95.13	166.04
26	Odisha	44.42	73.29	Nil	737.95
27	Puducherry	40.53	10.16	54.06	Nil
28	Punjab	91.2	56.6	Nil	87.5
29	Rajasthan	175.48	222.39	74.9	278.23
30	Sikkim	8.2	25.74	Nil	99.85
31	Tamil Nadu	49.37	Nil	36.18	210.31
32	Telangana	32.54	17.48	13.2	280.42
33	Tripura	27.12	6.43	19.9	125.5
34	Uttar Pradesh	116	386.8	Nil	362.12
35	Uttarakhand	70.01	100.87	18.89	220.32
36	West Bengal	53.36	74.45	24.37	453.62
	Grant Total	1723.82	2438.45	5439.14	5216.86

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No. of OSC approved and details of funds sanctioned (Rs. in lakh) to the States/UTs under One Stop Centre Scheme

Sl. No.	Proposal Received States/UTs	No. of OSC approved	2015-16	2016-17	2017-18
1	Andaman & Nicobar Islands	1	13.19	--	31.20
2	Andhra Pradesh	13	13.19	268.97	330.13
3	Arunachal Pradesh	2	13.19	28.41	53.00
4	Assam	5	38.84	75.65	--
5	Bihar	8	13.19	198.90	--
6	Chandigarh	1	13.19	--	--
7	Chhattisgarh	27	48.30	734.27	146.08
8	Dadra Nagar Haveli	1	43.37	--	--
9	Daman & Diu	1	45.88	--	10.84
10	Goa	2	45.88	19.41	--
11	Gujarat	11	45.88	38.82	--
12	Haryana	7	36.41	116.48	38.30
13	Himachal Pradesh	1	37.68	--	15.00
14	Jammu & Kashmir	9	45.88	95.65	87.52
15	Jharkhand	3	10.26	56.82	18.47
16	Karnataka	7	45.88	85.24	--
17	Kerala	5	45.08	113.65	11.80
18	Madhya Pradesh	26	45.88	773.04	131.27
19	Maharashtra	12	45.88	213.55	413.34
20	Manipur	1	12.89	--	--
21	Meghalaya	2	13.19	28.41	7.75
22	Mizoram	2	37.68	--	38.01
23	Nagaland	2	45.88	55.41	80.41
24	Odisha	5	10.28	15.00	83.64
25	Puducherry	1	37.00	--	19.41
26	Punjab	14	43.82	97.07	335.87
27	Rajasthan	16	12.12	346.24	--
28	Sikkim	1	45.88	--	30.71
29	Tamil Nadu	5	45.88	--	--
30	Telangana	17	45.88	155.31	179.98
31	Tripura	1	45.88	--	--
32	Uttar Pradesh	23	45.88	454.63	71.45
33	Uttarakhand	4	13.19	58.24	114.51

## Annexure IX

Statement referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 558 for 20.07.2018 by Col. Sonaram Choudhary, Shri Jugal Kishore, Shri Ramsinh Rathwa, Shri Sanjay Haribhau Jadhav, Dr. Kirit P. Solanki, Shri P. Kumar, Members of Parliament, regarding Schemes for Women and Children under Universalisation of Women Helpline scheme

Funds sanctioned to State/UTs under Universalisation of Women Helpline Scheme (In Lakh)

Sl.No	States/UTs	2015-16	2016-17	2017-18
1	Andaman & Nicobar	17.00		
2	Andhra Pradesh	51.58		
3	Arunachal Pradesh	49.70		59.50
4	Assam	34.54		
5	Bihar	62.70		38.07
6	Chandigarh	17.00		47.06
7	Chhattisgarh	51.58	37.91	63.64
8	Daman & Diu	17.00		34.08
9	Delhi	49.78		
10	Goa	27.90		
11	Gujarat	62.70		
12	Haryana	51.58		
13	Himachal Pradesh	49.70		
14	Jammu & Kashmir	51.58		
15	Jharkhand	34.54		
16	Karnataka	62.70		
17	Kerala	51.58		
18	Madhya Pradesh	62.70		
19	Maharashtra	62.70		
20	Manipur	49.70		
21	Meghalaya	49.70		
22	Mizoram	51.08		85.20
23	Nagaland	49.70	29.11	42.25
24	Odisha	28.86		30.16
25	Punjab	28.86		
26	Rajasthan	62.70		
27	Sikkim	47.25		
28	Tamil Nadu	62.70		
29	Telangana	28.86		
30	Tripura	49.70		
31	Uttar Pradesh	62.70		40.11
32	Uttarakhand	43.10		46.79
33	West Bengal	62.70		
Total Sanctioned till date		1,546.17	67.02	528.98

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Statement showing Year-wise and State/UT-wise funds sanctioned/released under PMMVY during the year 2017-18 and 2018-19 (As on 16.07.2018)

Sl. No.	States/UTs	Total Sanction/Release (₹ in Lakhs)	
		2017-18	2018-19 (As on 16.07.2018)
1	Andaman & Nicobar Islands	163.08	6
2	Andhra Pradesh	7022.36	385
3	Arunachal Pradesh	912.83	36
4	Assam	10448.26	817
5	Bihar	17351.38	949
6	Chandigarh	290.41	16
7	Chhattisgarh	4382.58	233
8	Dadra & Nagar Haveli	102.62	5
9	Daman & Diu	61.56	3
10	Delhi	2008.90	153
11	Goa	168.85	13
12	Gujarat	10186.87	551
13	Haryana	4324.30	231
14	Himachal Pradesh	1821.64	94
15	Jammu & Kashmir	3137.84	171
16	Jharkhand	5622.70	301
17	Karnataka	10248.81	557
18	Kerala	5536.64	305
19	Lakshadweep	27.82	1
20	Madhya Pradesh	12320.53	663
21	Maharashtra	12821.10	1025
22	Manipur	1474.07	75
23	Meghalaya	1110.83	77
24	Mizoram	710.78	29
25	Nagaland	1035.06	52
26	Odisha	7143.33	383
27	Puducherry	331.68	19
28	Punjab	4648.73	253
29	Rajasthan	11486.97	625
30	Sikkim	354.33	16
31	Tamil Nadu	12087.85	658
32	Telangana	7196.40	385
33	Tripura	1845.48	96
34	Uttar Pradesh	33616.64	1822
35	Uttarakhand	2610.99	138
36	West Bengal	10245.03	1167.42
	Total	204859.25	12310.42